

## RAJYA SABHA

Tuesday, the 4th June, 1991/The 14th  
Jyaishta, 1913 (Saka)

The House met at eleven of the  
clock, Mr. Chairman in the Chair.

### OBITUARY REFERENCE

MR. CHAIRMAN: I refer with profound sorrow to the passing away of Shri P. K. Kumaran, a former Member of this House on 4th May, 1991.

Shri Kumaran was born at Tellicherry in Kerala in June, 1921 and had his education at Government Vennengal College Tellicherry. He represented the State of Andhra Pradesh in this House from April 1982 to April 1988. A social worker and labour leader, Shri Kumaran always fought for the cause of the working class and down-trodden people. Shri Kumaran served as a Railway employee from 1939 to 1950, but left his job to take active part in trade-union activities. He had been closely connected with trade union movements since 1945. He attended the 5th Congress of World Federation of Trade Unions held in USSR in December, 1961. During the period of his membership of the Rajya Sabha, he espoused the cause of the working class.

We deeply mourn the passing away of Shri P. K. Kumaran.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute.)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our deep sense of sorrow and profound sympathy.

### PAPERS LAID ON THE TABLE

Statement showing the Bills passed by the Houses of Parliament during the Hundred and Fifty-

seventh session of the Rajya Sabha and assented to by the President.

SECRETARY-GENERAL: Sir, I lay on the Table a Statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Hundred and Fifty-seventh Session of the Rajya Sabha and assented to by the President.

[Placed in Library. See No. LT-2318/91]

I. Report and Accounts (1987-88) of the Tea Trading Corporation of India Limited, Calcutta and related papers.

II. Report and Accounts (1988-89) of the India Tea and Restaurants Limited, Bombay and related papers.

THE MINISTER OF COMMERCE WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI SUBRAMANIAN SWAMY): Sir, I lay on the Table—

(I) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

I. (a) Sixteenth Annual Report and Accounts of the Tea Trading Corporation of India Limited, Calcutta, for the year 1987-88, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-2319/91 for (a) and (b)]

II (a) Annual Report and Accounts of the India Tea and Restaurants Limited, Bombay, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company,